

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 109

CP (IB) No. 109/Chd/Hry/2019

IN THE MATTER OF:-

Agarwal Foundries Pvt. Ltd.

...Petitioner

Versus

Posco E&C India Pvt. Ltd.

...Respondent

Under Section: 9, IBC 2016

Order delivered on 08.05.2024

CORAM:

**SH. UMESH KUMAR SHUKLA
MEMBER (TECHNICAL)**

**SH. HARNAM SINGH THAKUR
MEMBER (JUDICIAL)**

PRESENT:

For the petitioner : Mr. Vaibhav Sahni, proxy for Mr. Vivek Sethi,
Advocate

For the respondent : Mr. Savar Mahajn, Advocate

ORDER

At the joint request of the parties, let the matter be listed before the Regular Bench on 15.05.2024, in the supplementary list. It will be the last opportunity.

Sd/-
(UMESH KUMAR SHUKLA)
MEMBER (TECHNICAL)
Tanvi

Sd/-
(HARNAM SINGH THAKUR)
MEMBER (JUDICIAL)